
(2025) 10 MH CK 0016

Manipur HC

Case No: Writ Petition (C) No. 594 Of 2024

Kamei Khampu

APPELLANT

Vs

State Of Manipur & 2
Ors

RESPONDENT

Date of Decision: Oct. 28, 2025

Hon'ble Judges: Ahanthem Bimol Singh, J

Bench: Single Bench

Advocate: L. Monomala, Julekha Khan

Judgement

Ahanthem Bimol Singh, J

Mrs. L. Monomala, learned GA appearing for the respondents submitted that she has received the copy of the counter affidavit sent for vetting and the same will be filed by next week. The learned GA accordingly prays for taking up this matter on the next week.

Ms. Julekha Khan, learned counsel appearing for the petitioner has no objection.

As prayed for, list this case again on 11.11.2025.